

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.1912 OF 2004

M/S. TATA IRON & STEEL CO. LTD.

Petitioner(s)

VERSUS

STATE OF JHARKHAND & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.and permission and permission to file rejoinder affidavit, place addl. documents on record and with for interim relief and office report ))

WITH S.L.P.(C) NO. 15419 of 2004

(With appl.(s) for and with prayer for interim relief and office report)

Date: 09/03/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.B. SINHA

For Appellant(s)

Mr. Dushyant A.Dave, Sr.Adv.

Mr. M.K. Dua,Adv.

Mr. Punit Dutt Tyagi, Adv.

For Respondent(s)

Mr. Sunil Gupta, Sr.Adv.

St. of Jharkhand

Mr. Pratap Kalra, Adv.

Mr.S.K. Singh, Adv.

Mr. Gopal Prasad,Adv.

Mr. Vivek Vishnoi, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Dushyant A.Dave, learned senior counsel appearing for the appellant started his

arguments at 3.25 P.M.and was on his legs when the Court rose for the day. The matter remained as

part-heard.

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(Sheetal Dhingra)

(V

Court Master

Court Master